

(c) whether it is also a fact that danger of intrusion in these isolated islands is being felt and Government is indifferent over their security; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

(c) and (d) No, Sir. Navy and Coast Guard patrol territorial waters and Exclusive Economic Zone to check the activities of foreign poachers and Andaman and Nicobar Police guards against the poachers in the creeks and shallow waters. Joint and independent anti-poaching operations are carried out regularly by these forces to check the intruders from neighbouring countries. Police posts have been set up at uninhabited islands, which are prone to poaching by intruders.

During the last five years, 1270 foreign poachers have been apprehended.

Surrender Policy for youths went to PoK

†692. SHRI RAJIV PRATAP RUDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering on surrender and rehabilitation policy for returning of youths who went to Pak Occupied Kashmir (PoK);

(b) whether this type of suggestions/proposal has been received from Chief Minister of Jammu and Kashmir;

(c) if so, the details thereof;

(d) whether Government has any plan to handle the misuse of such policy or imminent dangers like intrusion by terrorist; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY MAKEN): (a) and (b) Based on the recommendations of Working Group-I on 'Confidence Building Measures across the segments of Society in the State' set up under the aegis of Round Table Conferences on Jammu and Kashmir, the State Government of Jammu and Kashmir has been advised to submit a proposal.

(c) to (e) Do not arise.

Multipronged approach to fight naxalism

693. DR. K. MALAISAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) while naxalism followed by Maoism happens to be a menace of our country and a security centric response as advocated at present, is not ruled out as one of the major approaches;

†Original notice of the question was received in Hindi.

(b) what are the measures and means undertaken in this regard with a time frame; and

(c) will it not be better to have a multipronged approach including law and order quotient and development quotient involving needs of the area assessing in the correct perspective area-wise with people's needs by the Planning Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts over a wide range of schemes, which include deployment of Central paramilitary forces (CPMFs); sanction of India Reserve (IR) battalions; setting up of Counter Insurgency and Anti-Terrorism (CIAT) schools; modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Force (MPF Scheme); re-imbursement of security-related expenditure (SRE) scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in leftwing Extremist affected State; assistance in training of State Police through Ministry of Defence, Central Police Organizations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; assistance in community policing and civil actions and assistance in development works through a range of schemes of different Central Ministries. Planning Commission has developed an MIS for data on important schemes which is being uploaded by the 33 districts most affected by Left Wing Extremism.

Green Hunt Operation

694. DR. K. MALAISAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is Green Hunt Operation and its implication in tackling naxalism; and

(b) will it not affect and violate human rights in as much as the hunt in practice would be against human beings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) There is no such operation called Green Hunt.

(b) Does not arise.

Effect of terrorist incidents and infiltration on internal security

695. DR. K. MALAISAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the observation of the Prime Minister in the recent Chief Ministers Conference that there had been a marked decline in the number of terrorist incidents from 2008-09 but at the same time, the infiltration levels had gone up, still holds good;

(b) if so, out of the two menaces, which one is more dangerous for the internal security of the country; and